

:

ITEM NO.101

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 722 OF 2005

RENUKA BAI @ RINKU @ RATAN & ANR

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report )

Date: 26/10/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr.Prem Kishan Sharma,Adv.

Mr.Nitesh Kr.Singh,Adv.

Mr.Jai Singh, Adv.

For Ms. Aparna Bhat,Adv.

For Respondent(s)

Mr.Shekar Naphade, Sr.Adv.

Mr.A.P.Mayee, Adv.

Mr. Ravindra Keshavrao Adsure,Adv.

UPON hearing counsel the Court made the following

O R D E R

Not for today and tomorrow. To retain its position.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master